

Present back-log for allotting accommodation to Government employees in Delhi

210. SHRI ABDUL RAHMAN
SHEIKH: SHRI PILOO MODY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) what is the present back-log in allotting residential accommodation to the Central Government employees in Delhi;

(b) what is Government's programme of building accommodation for allotment to the Central Government employees; and

(c) whether there has been shortage of cement retarding the Government's buildings programme; if so, what measures Government have taken to remedy the situation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Back-log in respect of general pool accommodation is 57,892 quarters.

(b) 4,776 quarters were under construction in Delhi as on 1st April, 1978 and another 979 quarters have been taken up for construction during the current year. Construction of 16,100 quarters has been sanctioned and another 380 quarters are proposed to be sanctioned during the current year. 573 quarters have so far been completed during the current financial year and the remaining quarters will be completed in phases in the next about three years.

(c) There is shortage of cement. Question of allocation of more cement has been taken up with the concerned authorities.

Fire fighting equipment for Government buildings

211. SHRI ABDUL RAHMAN
SHEIKH: SHRI PILOO MODY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether Government buildings in Delhi are provided with adequate fire fighting equipments;

(b) what is the provision for the periodical tests and maintenance of such equipments;

(c) what is the provision for fire fighting in the multi-storeyed Government buildings in Delhi;

(d) whether it is a fact that high rising buildings in Delhi lack modern fire prevention devices;

(e) whether Government buildings in Delhi are equipped with fire and/ or smoke sensing devices;

(f) whether experts in the field of fire fighting have already pointed out that they will not be able to cope with fire in a building rising above a certain height; and

(g) if so, what measures Government propose to take to rectify the situation created by the increasing number of high rising buildings coming up in Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The equipment is checked once in 2 months with a view to replace old and obsolete appliances and refilling of fire extinguishers.

(c) In new multi-storeyed buildings provision for dry/wet riser system exist besides fire extinguisher etc. In old buildings provision for First Aid for fire-fighting equipment exists.